COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 17 of 2015

Dated : 26th February, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of :

Green Energy Association ...Appellant(s)
Versus
Chhatisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s)	:	Ms. Shikha Ohri Mr. Matrugupta Mishra
Counsel for the Respondent(s)	:	Mr. C. K. Rai for R-1
		Ms. Suparna Shrivastava with Mr. Kumar Harsh for R-2
		Mr. Jasmeet Singh, Mr. Rahsheet Saluja Mr. Naman Joshi for R-3
		Ms. Divya Chaturvedi for R-4

O R D E R

Admit. Learned counsel for the Respondents seek four weeks time to file reply. They may file the same on or before 26.03.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 09.04.2015 after serving copy on the other side.

List the matter on ***13.04.2015.***

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps